

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. IA 5433/2023 in CP (IB)-367(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2024**

**NAME OF THE PARTIES:-**

**Arun Kapoor**

**V/s**

**Shamik Hirani**

**IN THE MATTER OF**

**Piramal Trusteeship Services Private limited**

**V/s**

**Shamik Hirani**

**Section: Rule 11 of NCLT, 2016 Section 95(1) of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**CP(IB) 367(MB)2023**

**Presence:-**

**Mr. Sail Dingankar a/w Rushab Chopra, Adv.**

**... for Petitioner**

**Mr. Priyank Jadav a/w Mitali Bhatt, Adv.**

**... for Personal Guarantor**

It has been pointed out that pleadings in the present Company Petition are complete and the matter is ripe for hearing. List this matter for the final hearing on **19.09.2024**.

**IA 5433 of 2023**

Presence:-

None

... for Applicant

List this Application along with the present Company Petition on **19.09.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**

**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**

**Member (Judicial)**